| | Name of the Corporate Debtor: Spenta Enclave Private Limited; Date of commencement of CIRP: March 24, 2023; List of creditors as on: February 27, 2024 | | | | | | | | | | | | | | | |
|---|--|------------------|---------------------------|-----------|----------|---------|-----------|---------------------------|-----------------|-----------|-----------------|----------------|------------|--------|--------------|----------------|
| List of operational creditors (Workmen) | | | | | | | | | | | | | | | | |
| (Amount in Rs. | | | | | | | | | | | | | | | | Amount in Rs.) |
| SI. | Name of | Name of work man | Details of claim received | | | | | Details of claim admitted | | | | | Amount of | Amount | Amount of | Amount of |
| No. | authorised | | Date of | Principal | Interest | Amount | Principal | Interest | Amount of claim | Nature of | Whether related | % voting share | contingent | of any | claim under | claim not |
| | representative, | | receipt | Amount | Amount | claimed | Amount | Amount | admitted | claim | party? | in CoC, if | claim | mutual | verification | admitted |
| | | | | | | | | | | | | | | | | |
| | | | | | | | | | | | | | | | | |
| | | | | | | | | | | | | | | | | |
| | | | | | | | | | | | | | | | | |
| | Total | | | | | 0 | | | 0 | | | 0 | 0 | 0 | 0 | 0 |